

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH**  
**ALLAHABAD**

This is the 28<sup>th</sup> day of **MARCH, 2019**.

**ORIGINAL APPLICATION NO. 1551 OF 2016**

**HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J).**

1. R D Gupta, Son of Sri Shiv Narayan Gupta, Senior Section Supervisor (Sr. S.S.), retired from the office of Sr. GMTD, (Bharat Sanchar Nigam Limited), Mathura, Permanent Resident Raya Road Nahore wala Mohalla, Lohwan, District – Mathura (U.P.)  
.....Applicant.

**VERSUS**

1. Union of India through Secretary, Ministry of Communication and Information Technology, New Delhi and Ors.  
.....Respondents

Advocate for the Applicant :	None
Advocate for the Respondents :	Shri Himanshu Singh, proxy counsel for Shri R C Shukla Shri R K Srivastava, proxy counsel for Shri D S Shukla

**O R D E R**

List revised.

2. None present for the applicant.
3. On earlier occasions also i.e., 23.08.2018, 30.11.2018 and 01.02.2019, nobody was present on behalf of the applicant.
4. It seems that the applicant has lost interest in pursuing the OA. Accordingly, the OA is dismissed in default and for non prosecution.

**(RAKESH SAGAR JAIN)**  
**MEMBER-J**

Arun..